

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 09.

IA(I.B.C)/ 1841(MB)2024 IA(I.B.C)/ 908(MB)2021  
IN C.P. (IB)/1410(MB)2020

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Santosh Kumar Sole Proprietor of**  
**M/s. Kanishka Enterprises**  
**VS**  
**Gammon India Limited**

**For OC** : Adv. Pankaj Jain

**For CD** : Adv. P. G. Sabnis

**IBC under Sec. 9**

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**ORDER**

Both parties are directed to get ready to argue the matter on the next date of hearing. List on **14.05.2024 for hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**